



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,17th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

- FOR FRESH ADMISSION WITH STAY/BAIL -

| | | | |
|----|--|--|---|
| 41 | WP(C)/3536/2024 B/O | DHRUBAJYOTI HAZARIKA Versus STATE BANK OF INDIA AND 3 ORS | MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM |
|----|--|--|---|

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR. S K SAHARIAH | 01-06-2024 | To | 17-07-2024 |
| 3) | MR D TALUKDAR | 27-06-2024 | To | 03-08-2024 |
| 4) | MR. C CHOWDHURY | 15-07-2024 | To | 19-07-2024 |
| 5) | MR. J P SHARMA | 01-07-2024 | To | 31-07-2024 |
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| 11) | MR. R SARMAH | 15-07-2024 | To | 25-07-2024 |
| 12) | MS M DAS | 15-07-2024 | To | 24-07-2024 |
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| 20) | MR. M J BARUAH | 17-07-2024 | To | 17-07-2024 |
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|---|--|
| MOTION | | | | |
| 60 | Cont.Cas(C)/357/2024 FIXED | SASHIAKUM P MARAK Versus PROF DEVENDRA JALIHAL AND 3 ORS. | MR. S C KEYAL | |
| 61 | Cont.Cas(C)/361/2024 FIXED | AKSHAT PRATAP SINGH Versus PROF DEVENDRA JALIHAL | MR. S C KEYAL | |
| 62 | WP(C)/3544/2024 B/O | NAREN CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS | MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB | SC, SEC. EDU. |
| ADMISSION | | | | |
| 63 | WP(C)/2263/2024 PART HEARD, FIXED | PODUGU DEEPIKA AND 2 ORS Versus UNION OF INDIA AND 6 ORS | MR H K DAS MR N K SARMA | MR. R P KAKOTI SR. ADV(R-2 TO 7). (SC, IIT) MR A B DEY(R-2 TO 7)(SC, IIT) MR. S SUTRADHAR(R-2 TO 7) (SC, IIT) DY.S.G.I. SC, IIT |
| | WITH I.A.(Civil)/1550/2024 in WP(C)/2263/2024 | PODUGU DEEPIKA AND 2 ORS Versus UNION OF INDIA AND 6 ORS | MR H K DAS MR N K SARMA | DY.S.G.I. SC, IIT |
| 64 | WP(C)/6231/2023 FIXED | RAFTAB UDDIN MAZUMDER AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY | SC, ELEM. EDU |

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 4:00 PM]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|--|--|
| ADMISSION | | | | |
| 48 | Crl.Pet./487/2024 FIXED | ABDUL MANNAN AND ANR Versus THE STATE OF ASSAM AND ANR | MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA | MR. A ROSHID (R-2) MS. T BEGUM (R-2) PP, ASSAM |
| 49 | WITH Crl.Pet./445/2024 | ABDUL MANNAN Versus THE STATE OF ASSAM AND ANR. | MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA | PP, ASSAM |
| ORDERS | | | | |
| 50 | Crl.Pet./1377/2023 B/O | JAINUDDIN AHMED Versus THE STATE OF ASSAM AND ANR | MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA MR K J SAIKIA | PP, ASSAM |

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

**[DIVISION BENCH-II AND SPECIAL BENCH TO TAKE
UP PROVINCIALISATION MATTERS**

THIS BENCH WILL RISE AT 4:00 PM]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|--|--|---|--|
| MOTION | | | | |
| 5 | WP(C)/3457/2024 FIXED | DURGA DAS Versus THE UNION OF INDIA AND 6 ORS | MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS | GA, ASSAM DY.S.G.I. SC, F.T SC, ECI |
| 6 | WP(C)/3459/2024 FIXED | KHALILUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS | MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| HEARING | | | | |
| 7 | CRL.A(J)/20/2018 12 Y O M O D.:PART-HEARD, WITH LCR 3 FILES, P.B.-2, FIXED | SHYAMAL PAUL Versus THE STATE OF ASSAM | MS B ZODINLIANI MR MRINMOY DUTTA (AMICUS CURIAE) MS. B DEVI MR G GORLOSA | PP, ASSAM |
| GROUP 1 - CHALLENGE TO SEC 2(u), 4(2)(iv), 6, 7 AND 24 OF THE ACT | | | | |
| 8 | WP(C)/2729/2019 BY SLIP | MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR. K N CHOUDHURY MS. R BARUAH MRS. K DEVI MR. U K NAIR N GAUTAM | SC, SEC. EDU. SC, FINANCE |
| 9 | WITH WP(C)/8148/2018 | NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR M GOSWAMI (P- 1,3,50) MR. U K NAIR MR R SINGHA(P- 1,3,50) MR. M P SARMA MS S PATOWARY(P- 1,3,50) MR. R SINGHA | GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT. |

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| 10 | WITH WP(C)/3110/2019 | JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 11 | WITH WP(C)/7955/2019 | SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 12 | WITH WP(C)/9157/2019 | MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS. | MR A R BHUYAN MR F HAQUE MR. M A I HUSSAIN | GA, ASSAM GA, ASSAM SC, FINANCE |
| 13 | WITH WP(C)/6409/2021 | NARAYAN KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 14 | WITH WP(C)/6945/2021 | HIMANSHU PATHAK AND 14 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE | GA, ASSAM SC, FINANCE SC, EDU |
| 15 | WITH WP(C)/6989/2021 | MADHABI RANI DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR. A R BHUYAN MR. W RAHMAN | SC, SEC. EDU. |
| 16 | WITH WP(C)/2225/2022 | KUNTALA DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. A R BHUYAN MR. W RAHMAN | SC, SEC. EDU. SC, FINANCE |
| 17 | WITH WP(C)/6045/2022 | MAMANI KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR A R BHUYAN MR. W RAHMAN | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| GROUP 2 - CHALLENGE TO SEC 3(1)(i) OF THE ACT | | | | |
| 18 | WP(C)/7955/2017 BY SLIP | DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS. | MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL | GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA |
| 19 | WITH WP(C)/141/2018 | SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM | MRS. K DEVI MR. U K NAIR MR. M KHAN J RAHMAN | MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.) |
| 20 | WITH WP(C)/673/2018 | SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. A K SARMA | SC, ELEM. EDU. |
| 21 | WITH WP(C)/3725/2018 | SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM | SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC SC, SSA |
| 22 | WITH WP(C)/6192/2018 | DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR. Y S MANNAN MS. N BARUAH MS. R R BORAH | MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2) |

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| 23 | WITH WP(C)/6210/2018 | SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS | MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS | SC, SEC. EDU. SC, FINANCE SC, SEBA |
| 24 | WITH WP(C)/6595/2018 | BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR | MR. T C CHUTIA SC, SEC. EDU. SC, SEBA |
| 25 | WITH WP(C)/163/2020 | BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM | SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC |
| 26 | WITH WP(C)/1307/2020 | ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS | MR. A H ALAMGIR | SC, SEC. EDU. |
| 27 | WITH WP(C)/5504/2020 | BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. A DEKA MR. T K BHUYAN | GA, ASSAM SC, SEC. EDU. SC, SEBA |
| 28 | WITH WP(C)/759/2021 | SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. A H ALAMGIR | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| <u>GROUP 3 - CHALLENGE TO SEC 3(xi), 8(3) OF THE ACT</u> | | | | |
| 29 | WP(C)/3481/2018 BY SLIP | AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. K R PATGIRI MR. B GOGOI MS. C DAS | SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. |
| <u>GROUP 4 - CHALLENGE TO SEC 2(j), 2(x), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT</u> | | | | |
| 30 | WP(C)/5351/2018 BY SLIP | SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED | GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT. |
| | WITH I.A.(Civil)/3232/2018 in WP(C)/5351/2018 | SRI SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR A KALITA MR D DAS MR H NATH MR. S U AHMED MR. K MOHAMMED | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 31 | WITH WP(C)/6278/2021 | HARENDRA KALITA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| <u>GROUP 5 - CHALLENGE TO SEC 2(x), 3(1)(i) OF THE ACT</u> | | | | |
| 32 | WP(C)/5732/2018 BY SLIP | MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS. | MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS | SC, SEC. EDU. |
| <u>GROUP 6 - CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 6 AND 7 OF THE ACT</u> | | | | |
| 33 | WP(C)/6015/2018 BY SLIP | MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS | SC, SEC. EDU. SC, FINANCE SC, SEBA |
| 34 | WITH WP(C)/5825/2023 | UDDHAB CHANDRA PATHAK AND 52 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| <u>GROUP 7 - CHALLENGE TO SEC 2(zb), 2 (u), 6, 7 AND 24 OF THE ACT</u> | | | | |

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| 35 | WP(C)/6736/2018 BY SLIP | DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED | SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE SC, SSA |
|----|--|--|--|---|

GROUP 8 - CHALLENGE TO SEC 2(j), 2 (2za), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT

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| 36 | WP(C)/6756/2018 BY SLIP | HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED | SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, SSA |
|----|--|--|--|--|

GROUP 9 - CHALLENGE TO SEC 2(Zb) OF THE ACT

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|----|--|--|---|--------------------------|
| 37 | WP(C)/3058/2019 BY SLIP | 9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN | SC, ELEM. EDU SC, SSA |
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WITH

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| 38 | WP(C)/5176/2020 | ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS. | MR. A SARMA | SC, EDU SC, SSAM |
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GROUP 10 - CHALLENGE TO SEC 2(j), 4(3), 4(2) OF THE ACT

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|----|--|---|-------------------------------|--|
| 39 | WP(C)/3297/2019 BY SLIP | ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS. | MR. B P BORAH MR P J DUTTA | SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO |
|----|--|---|-------------------------------|--|

GROUP 11 - CHALLENGE TO SEC 2(j), 2(u), 6, 7 AND 24 OF THE ACT

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|----|--|--|--|---|
| 40 | WP(C)/8497/2019 BY SLIP | NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
|----|--|--|--|---|

GROUP 12 - CHALLENGE TO SEC 2(u), 6, 7 AND 24 OF THE ACT

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| 41 | WP(C)/175/2020 BY SLIP | SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS | G UDDIN MR. N H LASKAR MS. P A TALUKDAR | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
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GROUP 13 - CHALLENGE TO SEC 3(1)(xi) OF THE ACT

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| 42 | WP(C)/536/2021 BY SLIP | ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. A R BHUYAN MD H R AHMED MD A ISLAM | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
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WITH

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|----|---------------------------------|---|----------------------------|------------------------------|
| 43 | WP(C)/3162/2021 | MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. S ISLAM MR A HAWARI | SC, ELEM. EDU SC, FINANCE |
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| 44 | WP(C)/3662/2021 | UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM | SC, ELEM. EDU GA, ASSAM SC, SSA |
|----|---------------------------------|--|--|---------------------------------------|

WITH

| | | | | |
|----|---------------------------------|---|---|------------------------------|
| 45 | WP(C)/5416/2021 | FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM | SC, ELEM. EDU SC, FINANCE |
|----|---------------------------------|---|---|------------------------------|

WITH

| | | | | |
|----|---------------------------------|--|---|---|
| 46 | WP(C)/5593/2021 | SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. B C DAS MR. S H RAHMAN MR J ISLAM | SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE |
|----|---------------------------------|--|---|---|

WITH

| | | | | |
|----|---------------------------------|---|-------------------------------|------------------------------|
| 47 | WP(C)/5810/2021 | PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR A R BHUYAN MR. W RAHMAN | SC, ELEM. EDU SC, FINANCE |
|----|---------------------------------|---|-------------------------------|------------------------------|

| | | | | |
|----|--|---|--|---|
| 48 | WITH WP(C)/117/2022 | NAREN CHANDRA PEGU AND 105 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. R B SAH MR. S SAHU | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 49 | WITH WP(C)/688/2022 | RANJIT DADHARA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS | MRS. K DEVI MS S A KHALIFA | SC, ELEM. EDU SC, FINANCE |
| 50 | WITH WP(C)/909/2022 | ROHINI KUMAR NATH AND 99 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. S SAHU MS. M A TANSU | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 51 | WITH WP(C)/1085/2022 | THAGI RAM NATH AND 169 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR | SC, ELEM. EDU |
| 52 | WITH WP(C)/1396/2022 | MD. RUSMAT ALI AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. C BORUAH MR. R BORO MR A BORUAH | SC, ELEM. EDU GA, ASSAM |
| 53 | WITH WP(C)/1402/2022 | SMTI. PADUMI DEKA AND 23 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. C BORUAH MR. R BORO MR A BORUAH | SC, ELEM. EDU GA, ASSAM |
| 54 | WITH WP(C)/1406/2022 | DIPAK KUMAR DAS AND 34 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. C BORUAH MR. R BORO MR A BORUAH | SC, ELEM. EDU GA, ASSAM |
| 55 | WITH WP(C)/3544/2022 | SMTI. MANJU SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. B K GOGOI | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 56 | WITH WP(C)/3774/2022 | PURNIMA GOGOI AND 67 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. S SAHU | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 57 | WITH WP(C)/6380/2022 | KAMINI RABHA AND 69 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR | SC, ELEM. EDU GA, ASSAM |

GROUP 14 - CHALLENGE TO SEC 3(1)(vii), 4(2)(iv) AND 24 OF THE ACT

| | | | | |
|----|--|--|-------------------------------------|---|
| 58 | WP(C)/5040/2021 BY SLIP | DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. B CHAKRABORTY MRS P HAZARIKA | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
|----|--|--|-------------------------------------|---|

GROUP 15 - CHALLENGE TO SEC 3(xi) OF THE ACT

| | | | | |
|----|--|---|---|---|
| 59 | WP(C)/5912/2021 BY SLIP | MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MR. M AGARWALLA MS P GOGOI | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 60 | WITH WP(C)/5918/2021 | RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MR. M AGARWALLA MS P GOGOI | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 61 | WITH WP(C)/5952/2021 | RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MR. M AGARWALLA MS P GOGOI | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 62 | WITH WP(C)/5955/2021 | RANJIT BORUAH AND 95 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MR. M AGARWALLA MS P GOGOI | SC, ELEM. EDU GA, ASSAM SC, FINANCE |

GROUP 16 - CHALLENGE TO SEC 2(u), 4(2)(iv) AND 24 OF THE ACT

| | | | | |
|--|--|--|--|---|
| 63 | WP(C)/6311/2021 BY SLIP | ROSHANARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS | MS. K JAIN | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| WITH | | | | |
| 64 | WP(C)/1287/2020 | ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| GROUP 17 - CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 7 AND 24 OF THE ACT | | | | |
| 65 | WP(C)/6616/2021 BY SLIP | PANKAJ MAHANTA AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. P J BARMAN | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| GROUP 18 - CHALLENGE TO SEC 3(2) OF THE ACT | | | | |
| 66 | WP(C)/6973/2021 BY SLIP | ABU TAHER SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR B P BORAH MR P J DUTTA | SC, EDU |
| WITH | | | | |
| 67 | WP(C)/5594/2022 | LUHITA DOLEY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. | MR S BORTHAKUR MR. D GOGOI MR H P NEPAL | SC, HIGHER EDU |
| WITH | | | | |
| 68 | WP(C)/3003/2023 | TULUKAN BHARALI AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. J TALUKDAR MR. S K DAS MR R KARIM | SC, SEC. EDU. SC, FINANCE |
| GROUP 19 - CHALLENGE TO SEC 2(j), 2(u), 4(2)(iii), 6, 7 AND 24 OF THE ACT | | | | |
| 69 | WP(C)/79/2022 BY SLIP | GIRIJA NANDA LAHKAR AND 143 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| GROUP 20 - CHALLENGE TO SEC 8(2) OF THE ACT | | | | |
| 70 | WP(C)/1959/2022 BY SLIP | BHUBANESWAR LAHKAR AND 28 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA | SC, SEC. EDU. SC, FINANCE |
| GROUP 21 - CHALLENGE TO SEC 8(3) OF THE ACT | | | | |
| 71 | WP(C)/2447/2022 BY SLIP | MANJU TALUKDAR AND 101 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA | SC, SEC. EDU. SC, FINANCE |
| WITH | | | | |
| 72 | WP(C)/2446/2022 | RITU SALOI KALITA AND 88 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY | SC, SEC. EDU. SC, FINANCE |
| WITH | | | | |
| 73 | WP(C)/2656/2024 | MALAYA KALITA Versus THE STATE OF ASSAM AND 2 ORS | MS. L DAS MR. M P SARMA MR A CHAKRABORTY | SC, SEC. EDU. SC, FINANCE |
| GROUP 24 - CHALLENGE TO SEC 3(1)(vi), 4(2)(iv) OF THE ACT | | | | |
| 74 | WP(C)/525/2023 BY SLIP | ARCHANA DAS AND 6 ORS Versus THE STATE OF ASSAM AND ANR | MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY | SC, SEC. EDU. |
| GROUP 25 - CHALLENGE TO SEC 6(1), 6(2) AND 8(3) OF THE ACT | | | | |
| 75 | WP(C)/4213/2023 BY SLIP | TANKESWAR SALOI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA | SC, SEC. EDU. SC, FINANCE |

| | | | | |
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| 76 | WITH WP(C)/3038/2023 | RANJAN GOSWAMI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME | SC, SEC. EDU. SC, FINANCE |
| 77 | WITH WP(C)/3039/2023 | RANJIT KR NATH AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME | SC, SEC. EDU. SC, FINANCE |
| 78 | WITH WP(C)/3040/2023 | SHASINDRA KR BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. A BORO MS N NEWME | SC, SEC. EDU. SC, FINANCE |
| 79 | WITH WP(C)/3045/2023 | SALEH MAHAMMED SHAH ALAM AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. A BORO MS N NEWME | SC, SEC. EDU. SC, FINANCE |
| 80 | WITH WP(C)/3084/2023 | NURUL ISLAM MAZUMDAR AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. A BORO MS D MAHANTA | SC, SEC. EDU. SC, FINANCE |
| 81 | WITH WP(C)/3100/2023 | SAHAB UDDIN TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA | SC, SEC. EDU. SC, FINANCE |
| 82 | WITH WP(C)/3414/2023 | BHABESH CH MALI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MS. L DAS MS S SARMA HAZARIKA MR. A BORO MS N NEWME | SC, SEC. EDU. SC, FINANCE |
| 83 | WITH WP(C)/3467/2023 | JALAL UDDIN MAZUMDAR AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA | SC, SEC. EDU. SC, FINANCE |
| 84 | WITH WP(C)/3479/2023 | KHAIRUL ISLAM AND 21 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MS. L DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY | SC, SEC. EDU. SC, FINANCE |
| 85 | WITH WP(C)/3686/2023 | MUSLEM UDDIN CHOUDHURY AND 31 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MS. L DAS MR A CHAKRABORTY MS D MAHANTA | SC, SEC. EDU. SC, FINANCE |
| 86 | WITH WP(C)/4217/2023 | MOHD LUTFOR RAHMAN AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA | SC, SEC. EDU. SC, FINANCE |
| GROUP 27 - CHALLENGE TO SEC 2(i)(t)u, 3(1)(i)(vii)(ix), 3(2), 4(2)(ii) AND 8(6) OF THE ACT | | | | |
| 87 | WP(C)/2444/2024 BY SLIP | ASHOK PEGU AND 48 ORS. Versus THE COMMISSIONER AND SECRETARY AND 3 ORS. | MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY MR. U SAIKIA | MR. S DAS SC, HIGHER EDU for Resp.No.2 &3 MR. D NATH, for Resp. No. 1, |

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR. S K SAHARIAH | 01-06-2024 | To | 17-07-2024 |
| 3) | MR D TALUKDAR | 27-06-2024 | To | 03-08-2024 |
| 4) | MR. C CHOWDHURY | 15-07-2024 | To | 19-07-2024 |
| 5) | MR. J P SHARMA | 01-07-2024 | To | 31-07-2024 |
| 6) | MR. O P BHATI | 28-06-2024 | To | 04-08-2024 |
| 7) | MR. R L YADAV | 15-07-2024 | To | 26-07-2024 |
| 8) | MS. K YADAV | 15-07-2024 | To | 26-07-2024 |
| 9) | MR B CHANDA | 15-07-2024 | To | 17-07-2024 |
| 10) | MR H Dey | 17-07-2024 | To | 29-07-2024 |
| 11) | MR. R SARMAH | 15-07-2024 | To | 25-07-2024 |
| 12) | MS M DAS | 15-07-2024 | To | 24-07-2024 |
| 13) | MS S KEJRIWAL | 19-07-2024 | To | 22-07-2024 |
| 14) | MR S K KEJRIWAL | 19-07-2024 | To | 22-07-2024 |
| 15) | K U AHMED | 16-07-2024 | To | 22-07-2024 |
| 16) | MR. D C C PHUKAN | 16-07-2024 | To | 31-07-2024 |
| 17) | MR. R K BHATRA | 16-07-2024 | To | 19-07-2024 |
| 18) | MR. P MAHANTA | 17-07-2024 | To | 22-07-2024 |
| 19) | MR. R P KAKOTI SR. ADV. | 13-07-2024 | To | 31-07-2024 |
| 20) | MR. M J BARUAH | 17-07-2024 | To | 17-07-2024 |
| 21) | MR. V K CHOPRA | 25-07-2024 | To | 29-07-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,17th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--|--|--|---------------------------------------|
| WITHDRAWAL | | | | |
| 53 | AB/1653/2024 B/O | SHYAMENDRA DAS Versus THE STATE OF ASSAM | J M SULAIMAN | PP, ASSAM |
| MOTION (BA) | | | | |
| 54 | Bail Appln./2048/2024 B/O | SAHIL SHARMA AND ANR Versus UNION OF INDIA | MR. D K BAIDYA MR. M S HUSSAIN | SC, CUSTOMS |
| MOTION | | | | |
| 55 | WP(C)/3482/2024 FIXED | ANOWARA BEGUM Versus THE STATE OF ASSAM AND 3 ORS | MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB | SC, SEC. EDU. |
| ADMISSION | | | | |
| 56 | WP(C)/1278/2022 FIXED | GUNAWATI PHUKAN HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS | MR. D P CHALIHA MS M ROY | GA, ASSAM SC, PWD |
| ORDERS | | | | |
| 57 | I.A.(Civil)/1692/2024 FIXED in WP(C)/7453/2023 WITH WP(C)/7453/2023 | GANESH BARMAN Versus THE STATE OF ASSAM AND 2 ORS | MR. S K GOSWAMI MR. R SHARMA | GA, ASSAM |
| | WITH I.A.(Civil)/1877/2024 in WP(C)/7453/2023 | GANESH BARMAN Versus THE STATE OF ASSAM AND 2 ORS | MR. S K GOSWAMI MR. R SHARMA | GA, ASSAM |
| 58 | I.A.(Civil)/2064/2024 FIXED in WP(C)/402/2024 WITH WP(C)/402/2024 | GANESH BARMAN Versus THE STATE OF ASSAM AND 2 ORS THE UNION OF INDIA AND 4 ORS DR. DHRUBA JYOTI CHETIA, | MR. S K GOSWAMI MR. R SHARMA | MR K K MAHANTA (Sr. Advocate) |
| | WITH WP(C)/402/2024 | DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 4 ORS | MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM | MR. A K DUTTA (r-1 to 5) DY.S.G.I. |

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|----|--|--|--------------|------------|
| 59 | I.A.(Civil)/2085/2024 B/O, CONNECTED WITH ITEM NO. 39 OF THE DAILY CAUSE LIST in Cont.Cas(C)/466/2015 WITH I.A.(Civil)/2087/2024 | RAVI KOTA Versus MD. HUSSAIN ALI AND 8 ORS | MR A CHALIHA | MR R ISLAM |
| | | JAYANT NARLIKAR, IAS Versus MD. HUSSAIN ALI AND 8 ORS E | MR A CHALIHA | MR R ISLAM |

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR. S K SAHARIAH | 01-06-2024 | To | 17-07-2024 |
| 3) | MR D TALUKDAR | 27-06-2024 | To | 03-08-2024 |
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| 18) | MR. P MAHANTA | 17-07-2024 | To | 22-07-2024 |
| 19) | MR. R P KAKOTI SR. ADV. | 13-07-2024 | To | 31-07-2024 |
| 20) | MR. M J BARUAH | 17-07-2024 | To | 17-07-2024 |
| 21) | MR. V K CHOPRA | 25-07-2024 | To | 29-07-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Wednesday,17th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|---|---|
| ADMISSION | | | | |
| 70 | WP(C)/5123/2020 FIXED | DHIREN BHARALI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. C GOSWAMI | SC, PNRD MR. M NATH SC, AG MR. S K MEDHI (r-5) SC, FINANCE DEPTT. |
| 71 | WP(C)/7494/2023 FIXED | KALIMUDDIN AHMED Versus THE STATE OF ASSAM AND ANR | MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE | SC, IRRIGATION |
| HEARING | | | | |
| 72 | WP(C)/677/2021 FIXED | SIKANDER ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS | MR. S BORTHAKUR MS. S KAKATI MR P BHARDWAJ MR. R BARTHAKUR | MR. M K CHOUDHURY GA, ASSAM MR. A BARKATAKI MS. ANASUYA C |

LEAVE NOTE OF ADVOCATES FOR 17/07/2024

| | | | | |
|-----|------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR. S K SAHARIAH | 01-06-2024 | To | 17-07-2024 |
| 3) | MR D TALUKDAR | 27-06-2024 | To | 03-08-2024 |
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| | | | | |
|-----|-------------------------|------------|----|------------|
| 18) | MR. P MAHANTA | 17-07-2024 | To | 22-07-2024 |
| 19) | MR. R P KAKOTI SR. ADV. | 13-07-2024 | To | 31-07-2024 |
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,17th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 15-07-2024 TO 30-08-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 42 TO 66),ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|---|--|---|
| - FOR MOTION - | | | |
| 53 Cont.Cas(C)/360/2024 FIXED | SANDEEP KUMAR BHAGAT Versus SMT. ANJANA DAS AND 2 ORS. | MS S SHARMA | |
| 54 WP(C)/3409/2024 FIXED | DHRUBAJYOTI CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS | MR. S BANIK MR. M AHMED MD I H LASKAR | GA, ASSAM |
| 55 WP(C)/3502/2024 FIXED | NIRANJAN SAHA Versus UNION OF INDIA AND 5 ORS | MR H BETALA | DY.S.G.I. SC, TAXES |
| 56 WP(C)/3504/2024 FIXED | MANINDRA CHANDRA DAS AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. S K GHOSH MS F AHMED | SC, PWD ROAD GA, ASSAM SC, REVENUE |
| WITHDRAWAL | | | |
| 57 WP(C)/1430/2024 B/O | PANKAJ KUMAR NANDA Versus THE STATE OF ASSAM AND 5 ORS | MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS | GA, ASSAM MR. C BORUAH, SC, NHAI MR. C BORUAH, SC, NHAI MR H SHARMA, GA, ASSAM MR. R BORPUJARI,SC, REVENUE SC, REVENUE SC, PWD |
| WITH 58 WP(C)/4596/2022 | CHETAN PASARI Versus THE STATE OF ASSAM AND 2 ORS. | MR. S K SINGH MR B PUSHILAL | GA, ASSAM SC, REVENUE |
| WITH 59 WP(C)/4921/2022 | SMT. DALJEET KAUR JASSAL @ DALJIT KAUR JASSAL Versus THE STATE OF ASSAM AND 2 ORS. | MR. S K SINGH MR B PUSHILAL | GA, ASSAM SC, REVENUE |

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,17th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|--|--|--|
| MOTION | | | | |
| 51 | CRP(IO)/234/2024 CAVT. NO.04972/024, B/O | NITU JALAN AND ANR Versus M/S ABCI INFRASTRUCTURES PVT LTD | MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN | MR A K RAI MR B YADAV FOR CAVEATOR |
| ORDERS | | | | |
| 52 | MACApp./16/2023 B/O | ICICI LOMBARD GENERAL INSURANCE COMPANY Versus BINA DEVI CHANDGOTHIA AND 2 ORS . | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | MR. A R BHUYAN (r-1,2,3) MS. A. BORAH (r-1,2,3) MR N A MAZARBHUIYA (r-1,2,3) |
| 53 | CRP(IO)/193/2024 FIXED | RAJAT DAS AND 2 ORS. Versus HARDAYAL SINGH ANAND AND 7 ORS. | MR. K SINGHA MR P J PATAR M R Sharma | |

LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|--|--|--|
| - PRONOUNCEMENT OF JUDGEMENT / ORDER - | | | | |
| 8 | Crl.A./27/2011 | UNION OF INDIA, Versus SUSHIL AGARWAL and 1 OTHER | H K DAS U K GOSWAMI | MRS DIPANJALI BORPUJARI (AS LEGAL-AID-COUNSEL FOR R-3) MR.M MAHANTA MS. R DEKA MS. R DEKA MR. K K PARASAR MS. A B KAYASTHA MRS D D BORPUJARI MS. M MAHANTA |
| 9 | W.P.(Crl.)/37/2023 | ANJALI BORGHAIN Versus THE STATE OF ASSAM AND 2 ORS | MR. INDERJEET SINGH | GA, ASSAM MR G CHOUDHURY(R-2) MR P P MEDHI (r-2) MS M N KONYAK (R-2) MR G BARGAYARY (r-2) MS SWATI SHARMA(R-2) |
| 10 | Crl.A./241/2023 <u>1 Y 2 M 23 D :</u> | HIMANTA NATH @ SIMANTA NATH AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI | MR K THAKUR (R-2) MR D MEDHI (R-2) B ALI SK (R-2) P. NAIDING (R-2) PP, ASSAM |
| BAIL HEARING | | | | |
| 11 | AB/1659/2024 FIXED | UMESH BASUMATARY Versus THE STATE OF ASSAM AND ANR | MR. A AHMED U U KHAN MR A AHMED | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|---|--|--|
| MOTION | | | | |
| 49 | WP(C)/3540/2024 CAVT. NO.06722/024, WITH CAVT. 672/2024 B/O | PREMIER CRYOGENICS LIMITED AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR B CHOUDHURY MR. K P PATHAK W AHMED | MR. H R DAS SC, HEALTH FOR CAVEATOR |
| 50 | WP(C)/3542/2024 B/O | UNANDA BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS | MR. S BANIK MS F BEGUM | SC, P AND R.D. GA, ASSAM SC, WPT AND BC SC, M A C |
| 51 | WP(C)/3543/2024 CAVT. NO.06342/024, WITH CAVT. 634/2024 B/O | NORESH DEORI Versus THE STATE OF ASSAM AND 8 ORS | MR. S BANIK MS F BEGUM | SC, P AND R.D. GA, ASSAM MR. P HAZARIKA SC, TRANSPORT DEPARTMENT, ASSAM SC, WPT AND BC FOR CAVEATOR SC, M A C |
| ADMISSION | | | | |
| 52 | WP(C)/6596/2023 FIXED | M/S S H ENTERPRISE Versus INDIAN OIL CORPORATION LTD AND 3 ORS | MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO MS A DAS MS. L WANGSA | SC, I O C |
| 53 | WITH WP(C)/3804/2023 | M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS | MS. B BHUYAN MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO | MR. K N CHOUDHURY (r- 1,2,3) MISS. R R KAKATI (r-1,2,3) MR. D J DAS (r-1,2,3) MS N MAHANTA (r-1,2,3) |
| | WITH I.A.(Civil)/3307/2023 in WP(C)/3804/2023 | M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS | MS. B BHUYAN MR. T DEURI | MR. K N CHOUDHURY N GAUTAM |

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|--|--|---|
| - PRONOUNCEMENT OF JUDGEMENT / ORDER - | | | | |
| 52 | Review.Pet./170/2022 | BHARATI BEZBARUAH AND 2 ORS. Versus RELAINCE GENERAL INSURANCE CO. LTD. AND 2 ORS. | MR. J KALITA MS. S. KAR | MR. A J SAIKIA (r-1) M CHETIA (r-1) MR. S. PEGU (r-1) |
| MOTION (BA) | | | | |
| 53 | Bail.Appln./1848/2024 FIXED | KHALID AHMED BARBHUIYA AND ANR. Versus THE UNION OF INDIA | MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR S H SIKDAR MD R ISLAM MD IMRAN | DY.S.G.I. |
| 54 | Bail.Appln./1927/2024 FIXED | AZAHAR UDDIN @ AZAHARUDDIN Versus THE STATE OF ASSAM | F K R AHMED MRS. H THAKURIA | PP, ASSAM |
| MOTION | | | | |
| 55 | Crl.Pet./826/2024 B/O | SHOFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM | MR. S AHMED MS. M. KHATUN MS N AKTAR | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 56 | Bail.Appln./1809/2024 WITH OFFICE NOTE, FIXED | HIKMAT ALI Versus THE STATE OF ASSAM AND ANR. | MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR N AHMED | PP, ASSAM |
| 57 | Bail.Appln./1823/2024 FIXED | NEKIBUR RAHMAN Versus THE STATE OF ASSAM | MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN | PP, ASSAM |
| 58 | Bail.Appln./1894/2024 FIXED | ASHAD ULLAH AND ANR. Versus THE STATE OF ASSAM | MR. A AHMED U U KHAN MR A AHMED | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|---|---|--|----------------------------|
| MOTION | | | | |
| 56 | Crl.Pet./671/2024 B/O | AMAR ROY Versus THE STATE OF ASSAM AND ANR. | MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA | PP, ASSAM |
| 57 | AB/1808/2024 B/O | RILYAS ISLAM Versus THE STATE OF ASSAM | G UDDIN P ADHIKARI MR A K AZAD MR. J UDDIN | PP, ASSAM |
| 58 | AB/1815/2024 B/O | JAHURA KHATUN AND 3 ORS. Versus THE STATE OF ASSAM | G UDDIN P ADHIKARI MR A K AZAD MR. J UDDIN | PP, ASSAM |
| ADMISSION | | | | |
| 59 | Crl.Pet./692/2024 WITH LCR SCANNED COPY, FIXED | AMRINDER SINGH WALIA Versus THE STATE OF ASSAM AND ANR | MS. T SOM MR H DAS MS. U HAZARIKA | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 60 | Bail Appln./1755/2024 FIXED | PINKEE GUPTA Versus THE STATE OF ASSAM | MR G JALAN | PP, ASSAM |
| BAIL HEARING | | | | |
| 61 | AB/1588/2024 FIXED | TINKU KURMI Versus THE STATE OF ASSAM | S YESMIN MR D MEDHI MS. P. NAIDING | PP, ASSAM |
| 62 | AB/1683/2024 FIXED | JAKIR HUSSAIN BARBHUYAIN Versus THE STATE OF ASSAM | MR T KALITA J DASGUPTA A KALITA MD IMRAN | PP, ASSAM |

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|--|---|---|---------------------|
| MOTION | | | | |
| 51 | Crl.Pet./744/2024 BY SLIP | MD. IMRAN HUSSAIN @ MAINU Versus THE STATE OF ASSAM | MR. R B SAH MR G KAKOTI | PP, ASSAM |
| 52 | Crl.Pet./791/2024 FIXED | BHASKAR SARMA Versus THE STATE OF ASSAM AND ANR | MS S SHARMA | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 53 | Bail Appln./492/2024 FIXED | SACHIN PRABHAKAR ADHIKARI Versus THE STATE OF ASSAM AND ANR. | MR. R B PHOOKAN MR P CHOUDHURY MR K J HAZARIKA MS P SAIKIA | PP, ASSAM |
| 54 | Bail Appln./1815/2024 WITH SCANNED COPY AND OFFICE NOTE, FIXED | SAHEB SAHANI Versus UNION OF INDIA | MR T THAKURIA | SC, NCB |
| 55 | Bail Appln./1885/2024 WITH OFFICE NOTE, FIXED | BIRAJ BAISHNAB Versus THE STATE OF ASSAM AND ANR. | MR. S SUTRADHAR | PP, ASSAM |
| 56 | Bail Appln./1984/2024 FIXED | BUTAN AICH Versus THE STATE OF ASSAM | MS A HUSSAIN MR M RAHMAN S AHMED | PP, ASSAM |
| BAIL HEARING | | | | |
| 57 | AB/1420/2024 FIXED | SHAJU MIAH Versus THE STATE OF ASSAM | MR. L R MAZUMDER MR. A Z AHMED | PP, ASSAM |
| ORDERS | | | | |
| 58 | I.A.(Crl.)/622/2024 (CONNECTED WITH ITEM NO. 37 IN THE DAILY CAUSE LIST), B/O in AB/1499/2024 | DR. SANTANU BARKAKATI Versus THE STATE OF ASSAM, | MR. K N CHOUDHURY MR. J PATOWARY | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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| | | | | |
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| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR. S K SAHARIAH | 01-06-2024 | To | 17-07-2024 |
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सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,17th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I, IF TIME PERMITS]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

HEARING

1 [WP\(C\)/4325/2012](#)
PART-HEARD, FIXED

HIRANYA KUMAR NATH and 2 ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR B D DAS
MR.R P SARMAH
MR.U K NAIR
MRS.R DEVI
MR.A CHETRY
MR.A R TAHBILDAR
MR. B PURKAYASTHA
MR. B ZAMAN
MR.M P SARMA

MR.S S DEY
MR. D DAS SR. ADV (R-17)
MR. K N CHOUDHURY (FOR
A.K. DAS)
MR.B D KONWAR
MR.Z MUKIT
MR.O P BHATI
MR.A SATTAR
MR.M NATH
MR.D MOZUMDER
MR.A BHATTACHARJEE
SC, APSC
MR.R DE(R-5)
MR.I CHOWDHURY
MR.M CHOUDHURY
MR.S SAIKIA
MR.D P BORAH
MR. R B PHOOKAN (R-13)
MR.K R PATGIRI(R-5)
MS.S KHANIKAR
MR.A ROY
MR.D SARMA(R-4)
MR.U DUTTA
MR.B GOGOI
MR R SINGHA (FOR A.K.
DAS)
MR R SINGHA (FOR A.K.
DAS)
MR.A GOGOI
MR.D BORAH
R SARMAH (R-13)
MR.I F ALI
MS M KAKOTY (R-13)
MS S PATOWARY (FOR A.K.
DAS)
MR K J HAZARIKA (R-13)
MR. INDRAJIT BHUYAN (R-
17)
SC, EDU
MRSA VERMA
MR.R P GUPTA
MR.N KHATANIAR
MR.N BORAH
MR.P CHETIA(R-4)
MR.J HUDA(R-4)

WITH

2 [WP\(C\)/7378/2013](#)

DIPAN KANTI SUKLABAIDYA
Versus
THE STATE OF ASSAM AND 4 ORS

MR.I H SAIKIA
MR.K KALITA
MS.S KANUNGOE

MR.S S DEY
MR. D DAS SR. ADV (R-4)
MR. K N CHOUDHURY (FOR
A.K. DAS)
MR.M NATH
MR.A BHATTACHARJEE
SC, APSC
MR.D P BORAH
MR R SINGHA (FOR A.K.
DAS)
MR R SINGHA (FOR A.K.
DAS)
MS S PATOWARY (FOR A.K.
DAS)
MR. INDRAJIT BHUYAN (R-
4)
SC, EDU

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[For Wednesday,17th July 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|---|---|--|---------------------|
| ADMISSION | | | | |
| 49 | MFA/14/2024 FIXED | EMPLOYEES STATE INSURANCE CORPORATION and ANR Versus M/S NILACHAL DISTILLERY PVT LTD and 3 ORS | MR A J GHOSH MS D.CHAKRABARTY MR. M SMITH | |
| BAIL HEARING (BA) | | | | |
| 50 | Bail Appln./1735/2024 PART-HEARD, FIXED | SADIQUE UL HOQUE Versus THE STATE OF ASSAM | MS. S K NARGIS MR SARFRAZ NAWAZ MR. M ALAM MR. Z H BORA MS N SULTANA | PP, ASSAM |
| WITH | | | | |
| 51 | Bail Appln./1048/2024 | ALTAF HUSSAIN Versus THE STATE OF ASSAM | MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY | PP, ASSAM |
| 52 | Bail Appln./1832/2024 WITH SCANNED COPY OF CASE RECORD AND WITH OFFICE NOTE, FIXED | DINGSANG K SANGMA @ DINGSAN SANGMA Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY MR A AHMED | PP, ASSAM |
| HEARING | | | | |
| 53 | MFA/109/2019 WITH LCR, B/O | M/S. SIDDHESWAR TRANSPORT Versus UNION OF INDIA | MR. K P MAHESWARI MS. M SHARMA MS. L DAS | SC, NF RLY |

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH- IV AND V]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

BAIL HEARING (BA)

| | | | | |
|----|---|---|--------------------------------------|-----------|
| 54 | Bail Appln./1786/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | CHAFIR ALI @ SAFIQUE ALI Versus THE STATE OF ASSAM | MR H K DAS I AMIN MR N K SARMA | PP, ASSAM |
|----|---|---|--------------------------------------|-----------|

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